

Six laning of NH-2

†2499. SHRI GOPAL NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether construction work involving six laning of National Highway (NH-2) from Varanasi to Aurangabad, which started three years back and wherein fifteen flyovers were to be constructed, has been completed only in parts, so far, leading to a heavy traffic jam, and the one hour journey actually takes three hours to complete and if so, the reasons for such a delay in this regard;

(b) the flyovers already completed/ under construction out of the total number of flyovers proposed on NH-2; and

(c) the reasons responsible for delay in the work and the scheduled target/ timeline fixed for completion of the work?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) The 6-laning work from Varanasi to Aurangabad section of NH-2 has been completed for a length of about 114 km out of total project length of 192.40 km. At present, there is no traffic jam on the entire stretch other than the isolated incidents of vehicle breakdown/accidents. Further, work of one flyover has been completed out of total seven flyovers in the scope of work. The work on this stretch has been delayed due to poor deployment of resources by concessionaire, financial crunch of the Concessionaire as well as delay in handing over of land by National Highways Authority of India. The rescheduled date of completion is June, 2020.

Progress on BS VI vehicles standards

2500. PROF. M.V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of status of achieving the target of 10 per cent ethanol blending with petrol (E10);

(b) whether the blending enables the refineries to meet the norms as required under BS VI standards; and

(c) the number of automobile manufacturers who have begun to standardise their process to manufacture BS VI compliant vehicles, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Ministry of Petroleum and Natural Gas has informed that Oil Marketing Companies (OMCs) have achieved an average blend percentage of 6.2 percent ethanol in petrol as on 17.06.2019 during the current ethanol supply year 2018-19. Refineries have planned to produce Gasoline as per BS-VI standard. This Gasoline will continue to meet BS-VI standard after ethanol blending.

(c) It has been informed by the type approval agencies that various automobile manufacturers have started the process for obtaining type approval of models in compliance to BS VI.

Approval status of new NH in Rajasthan

2501. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has approved ₹9635.00 crore committed for construction of roads which has been declared a new NH (1927 kms.) including land acquisition for Rajasthan Government;

(b) whether Government have received letter dated 25th April, 2017 from Government of Rajasthan requesting to enhance the annual plan for sanctioning ₹8443.00 crore for financial year 2017-18 by bank;

(c) if so, the details thereof;

(d) whether any steps have been taken to enhance the annual plan and sanctions of bank for the year 2017-18 as requested by Rajasthan Government;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) No, Sir. No such commitment was made by the Ministry.

(b) and (c) Yes, Sir. The Government of Rajasthan had proposed projects amounting to ₹8443 crore for sanction in Annual Plan 2017-18. The details are given in Statement (*See below*).

(d) to (f) The development of National Highways is a continuous process and works are sanctioned subject to *inter-se* priority and availability of funds. For Financial